<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 12 OF 2018

Dated: 6th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: NTPC Ltd. Vs.			 Appellant(s)
Central Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Venkatesh Mr. Sandeep Rajpurohit Mr. Vikas Maini	
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.11.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk